## File. No. 5(1)2016/CLA/DO/Delhi/RCD/FSSAI

## Food Safety and Standards Authority of India (Regulatory Compliance Division)

FDA Bhawan, Kotla Road, New Delhi - 110002

Dated the 3 March, 2021

## **OFFICE ORDER**

## Subject Notification of FSSAI's Designated Officer for Central Licensing under Section 36 of FSS Act, 2006 -reg

In pursuance of Section 36 of the Food Safety and Standards Act, 2006, read with Section 1.2.1 (1) of Food Safety and Standards (Licensing and Registration of Food Businesses) Regulations 2011, Ms Jaspreet Kaur, Assistant Director, Regional Office-North Zone is hereby assigned the charge of Designated Officer for Rajasthan, Uttrakhand, in place of Sh. B.S. Acharya, Jt. Director, Regional Office-North Zone, in addition to earlier charge of Ladakh and J&K UTs with immediate effect until further orders.

2. The above Designated Officer, so appointed shall perform the functions of Central Licensing Authority in accordance with the provisions of Food Safety and Standards (Licensing and Registration of Food Businesses) Regulations, 2011.

(Arun Singhal) Chief Executive Office, FSSAI

To,

- 1 Commissioners of Food Safety of all States/UTs
- 2 All Designated Officers/All Central Licensing Authority
- 3 IT Division- for uploading the order on FSSAI website
- 4 HR Division, FSSAI HQs
- 5 Guard File of Regulatory Compliance Division

(Dr. Shobhit Jain)

**Executive Director (Compliance Strategy)**